

PROFORMA FOR DECLARATION OF ASSETS**(As On 31.03.2012)**

Name of Officer (In Full) : SMT. SARITA DAS
Date Of Birth : 16/05/1980
Present post held : CIVIL JUDGE CLASS-II PAMGARH

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Housing Board colony Persada Sirgitti Bilaspur (C.G.)	House Avantika MIG appr. 1700 sq.fit.	Nil	My Name	Purchase
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
1- Four Wheeler Maruti 800 2- Two Wheeler Pleasure Bike				
Jewellery (Lump Sum)				
Rs. 8,00,000 (Present Cast (approximate))				

Shares/Debentures			
Name of Issuing Company:		Nos. Of Shares	
1		2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
Life Insurance of India (Bima Gold)		Rs. 35934/- Annual (Total paid Rs. 71868/-)	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	Nil	Nil	Nil
2) Savings Bank A/Cs	State Bank of India	Pamgarh (Janjgir)	128774
3) PPF	Nil	Nil	Nil
4) GPF/CPS	Nil	Nil	63340
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Procisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date